

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 349
(TO BE ANSWERED ON THE 6th February 2023)

**GUIDELINES FOR USING MOBILE AND INTERNET SERVICES IN ALL
FLIGHTS**

349. DR. ANIL SUKHDEORAO BONDE

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government is planning to issue guidelines for using mobile and internet services in all flights for the convenience of air passengers;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether it is proposed to levy additional service charge for its use; and
- (d) the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) and (b) Rule 29B of the Aircraft Rules, 1937 permits the use of internet services by passengers on board an aircraft in flight through Wi-Fi for use of smartphone, in flight mode or airplane mode.

In compliance of Rule 29B of the Aircraft Rules, 1937, the detailed procedure/guideline have been issued in Civil Aviation Requirements (CAR) Section 5 Series X Part I for the use of internet service through Wi Fi for use of smartphone, in flight mode or airplane mode.

(c) and (d) Directorate General of Civil Aviation (DGCA) evaluates the proposal of the airlines intending to provide these services only from technical and safety point of view.
